


SINGLE MEMBER BENCH
WEEKLY DISPATCH STATEMENT
FROM 10/02/2020 TO 14/02/2020

S.NO	APPEAL NO	ORDER NO	DATE OF ORDER RECEIVED FROM THE PS TO HONBLE PRESIDENT/VICE PRESIDENT/MEMBERS	DATE OF WHICH ORDER DISPATCHED
1.	ST/50562/2019	F.OA/51811/2019	11/02/2020	11/02/2020
2.	E/50931/2019	F.OA/50136/2020	11/02/2020	11/02/2020
3.	C/53717/2018	F.OA/50139/2020	11/02/2020	11/02/2020
4.	E/52413/2019	F.OA/50140/2020	11/02/2020	11/02/2020
5.	E/52412/2019	F.OA/50141/2020	11/02/2020	11/02/2020
6.	E/52360/2019	F.OA/50142/2020	11/02/2020	11/02/2020
7.	ST/52373/2019	F.OA/50143/2020	11/02/2020	11/02/2020
8.	ST/50641/2019	F.OA/50144/2020	11/02/2020	11/02/2020
9.	C/361-363/2010	F.OA/50155-50157/2020	11/02/2020	11/02/2020
10.	E/50073/2019	F.OA/50159/2020	11/02/2020	11/02/2020
11.	ST/50365/2019	F.OA/50162/2020	11/02/2020	11/02/2020
12.	E/50213/2019 & E/52562/2018	F.OA/50165-50166/2020	11/02/2020	11/02/2020
13.	ST/52816/2018	F.OA/50167/2020	11/02/2020	11/02/2020
14.	E/52891/2018	F.OA/50168/2020	11/02/2020	11/02/2020
15.	ST/50596/2019 & ST/50682/2019	F.OA/51812-51813/2019	13/02/2020	14/02/2020
16.	E/51247/2019	F.OA/50175/2020	13/02/2020	14/02/2020
16.	E/51469/2019	F.OA/50176/2020	13/02/2020	14/02/2020
17.	E/50806/2019	F.OA/50177/2020	13/02/2020	14/02/2020
18.	E/54026/2018	F.OA/50178/2020	13/02/2020	14/02/2020
19.	E/53904/2018	F.OA/50179/2020	13/02/2020	14/02/2020
20.	ST/50255/2019	F.OA/50180/2020	13/02/2020	14/02/2020
21.	E/52932/2018	F.OA/50181/2020	13/02/2020	14/02/2020
22.	E/52957/2018	F.OA/50182/2020	13/02/2020	14/02/2020
23.	ST/53896/2018	F.OA/50183/2020	13/02/2020	14/02/2020
24.	E/1416/2007	F.OA/50185/2020	13/02/2020	14/02/2020
25.	E/52238/2018	F.OA/50186/2020	13/02/2020	14/02/2020
26.	ST/51273/2019	F.OA/50190/2020	13/02/2020	14/02/2020
27.	ST/52034/2019	F.OA/50191/2020	13/02/2020	14/02/2020
	MISC.ORDER		13/02/2020	14/02/2020
1.	C/50067-50068/2020	M.O/50087-50088/2020	13/02/2020	14/02/2020


17.2.20

Assistant Registrar
(SINGLE MEMBER APPEAL BRANCH)